

Interim Resolution Professional : A Pitchai												IBBI Registration No. IBBI/PA-001/IP-P-02527/2021-2022/14040	
Name of the corporate debtor: Orient Frozen Foods LLP						Date of commencement of CIRP: 20/12/2024			: List of creditors as on: 13/02/2025				
List of operational creditors (Employees)													
(Amount in Rs.)													
Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of mutual dues, that may be set under	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim	Nature of claim	Whether related party?	% of voting share in CoC.				
	NIL				0	0						0	
												0	
												0	
	<b>0 Total</b>				<b>0</b>	<b>0</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**A. Pitchai**  
**Interim Resolution Professional**  
**In the matter of Orient Frozen Foods LLP**  
**IBBI Registration No.:-** IBBI/PA-001/IP-P-02527/2021-2022/14040  
**IBBI Registered Address:** Door No.891-F,PLOT No.A28/1 ,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011.  
**IBBI Registered Email ID:** [pitchai.a1958@gmail.com](mailto:pitchai.a1958@gmail.com)  
**Authorization For Assignment valid up to:** June 30, 2025

**Process Specific Address:** A. Pitchai c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
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